

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 203 OF 2016 &
IA NO. 59 OF 2017**

Dated: 24th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Indian Wind Power Association (IWPA) ...Appellant(s)

Vs.

Eastern Power Distribution Co. of Andhra Pradesh Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Ms. Prerna Singh for R.1

ORDER

IA NO. 59 OF 2017

(Appl. for condonation of delay in filing rejoinder)

Delay in filing rejoinder is condoned and rejoinder is taken on record.
Application is disposed of.

APPEAL NO. 203 OF 2016

List the matter on **16.02.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**